

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/4950/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the 6th June, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. FCB/15/Admin/2024/492 dtd. 06.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 06.06.2024**. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

SD/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/4951/A dated 6.6.2024
Copy to :

- ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)